

THE MINISTER FOR FOOD AND AGRICULTURE (SHRI A. P. JAIN): (a), (b), (c) and (d). The information has been called for from the State Governments concerned, and will be placed on the Table of the Sabha when received.

#### LOANS GIVEN UNDER G.M.F. CAMPAIGN

72. SHRI VIJAY SINGH: Will the Minister for FOOD AND AGRICULTURE be pleased to refer to paragraph 2D at page 6 of the Report of his Ministry for the year 1953 and state:

(a) the amount advanced as loan to each State under the Grow More Food Scheme upto 1st October 1955; and

(b) how much of this amount has since been recovered?

THE MINISTER FOR FOOD AND AGRICULTURE (SHRI A. P. JAIN): (a) A statement giving the required information is attached. [See Appendix XI, Annexure No. 21.]

(b) Recovery of loans is made by the Accountant Generals concerned as and when the instalments are due and only cases of default, if any, are reported to us. As no such case of default has been reported to us so far, it is presumed that the amount due upto now has been recovered. We have no information of the exact amount since recovered.

#### INCOME OF AGRICULTURAL WORKERS SETTLED ON CENTRAL FARM

73. SHRI VIJAY SINGH: Will the Minister for FOOD AND AGRICULTURE be pleased to refer to paragraph 35.1 at page 14 of the Report of his Ministry for the year 1954 and state what is the income expected to be derived by each agricultural family settled in the Central Mechanized Farm in Bhopal State?

THE MINISTER FOR FOOD AND AGRICULTURE (SHRI A. P. JAIN): Under the Scheme, each settler will be allotted an area of 10 acres of irrigated land or 15 acres of unirri-

gated land. The actual income received by each family in any year depends on a number of factors including pattern of cropping followed, seasonal conditions in any year, extent of improved agricultural practices followed, the efficiency of the farmer and the prices prevailing in that year. It is estimated, however, that the annual income of a settler may range between Rs. 1,500 to Rs. 1,700 at the current rates of yields and prices if the cropping pattern suggested in the scheme is followed.

#### ALL INDIA SURVEY OF AGRICULTURAL IMPLEMENTS

74. SHRI VIJAY SINGH: Will the Minister for FOOD AND AGRICULTURE be pleased to refer to paragraph 91.2 at page 52 of the Report of his Ministry for the year 1954 and state the progress so far made regarding the scheme sanctioned for undertaking an all-India survey of agricultural implements?

THE MINISTER FOR FOOD AND AGRICULTURE (SHRI A. P. JAIN): The survey of indigenous agricultural implements which was sanctioned in 20 States has been completed in Bihar, Madhya Pradesh and Coorg. It is in progress in 15 States and is likely to be completed by the end of 1955-56. The work has not yet started in the States of Mysore and Himachal Pradesh owing to certain administrative difficulties.

#### WAROHA GHANIS

75. SHRI VIJAY SINGH: Will the Minister for FOOD AND AGRICULTURE be pleased to refer to paragraph 111 at page 64 of the Report of his Ministry for the year 1954 and state:

(a) how many Warooha ghanis have so far been distributed in the Community Project areas; and

(b) what steps have been taken by Government to popularise these *ghanis*?